

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No. 254 of 2013 &
I.A. No. 339 & 340 of 2013**

Dated : 24th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Dakshin Haryana Bijli Vitran Nigam Ltd. ... Appellant (s)

Versus

M/s Toshiba Corporation of India & Ors. ... Respondent(s)

**Counsel for the Appellant (s) : Mr. Varun Pathak
Mr. Sai Kumar
Ms. Sowmya Said Kumar**

**Counsel for the Respondent(s): Mr. Vishal Gupta
Mr. Avinash Menon for R.1**

ORDER

Written Submissions as well as the relevant authorities have been filed by the learned counsel for the Appellant after serving copy on the other side.

Post the matter for further hearing on **13.10.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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